

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-95(PB)/2018**

**IN THE MATTER OF:**

**M/s. Sudhir Sales & Services Limited** .....Petitioner  
**v.**  
**Comfort Net Traders (India) Pvt. Ltd.** .....Respondent

**SECTION : UNDER SECTION 9 of the IBC, 2016**

**Order delivered on 22.02.2018**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**Presents**

**For the Petitioner(s):** Mr. Nakul Jain, Advocate

**For the Respondent(s):** Mr. Kanwal Chaudhary, Mr. Shantanu Bhardwaj,  
Advocates

**ORDER**

Order reserved.

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)**  
**HON'BLE MEMBER (JUDICIAL)**

22.02.2018  
V.Sethi